

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3989
ANSWERED ON:24.08.2004
PAUL RESCUES WOMEN FROM MOBILE GOONS
Rao Shri Kavuru Samba Siva

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the attention of the Government has been drawn to the news-item `Paul rescues women from mobile goons` appeared in the Pioneer dated July 30, 2004;
- (b) if so, the number of such complaints received by the Delhi Police during the last one year and current year till date with the name of the mobile companies;
- (c) whether some foreign/national banks also deal in the same manner with their customers; and
- (d) if so, the number of such cases reported along with the action taken thereon during the above period?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGHUPATHY)

(a) and (b): Yes, Sir. Only one complaint regarding use of vulgar and threatening language by the representative of M/s Smart Customer Service (P) Ltd., Preet Vihar, Delhi working on behalf of M/s Bharati Cellular Ltd. (Airtel) for recovery of dues was received during the year 2003 and upto 15th August, 2004 of the current year.

(c) and (d): Two such complaints-one relating to a foreign bank and the other relating to an Indian bank were received during the year 2003 and upto 15th August, 2004. In the case relating to the foreign bank, Delhi Police had registered a case FIR No. 657 dated 20th November, 2003 under Section 419/506 of the Indian Penal Code at Police Station, Hazarat Nizamuddin and arrested three persons. The challan has been prepared for being filed in the court. The case FIR No. 132 dated 19th February, 2004, registered at Police Station, Nangloi in connection with the complaint against the Indian bank has been closed after settlement of the financial dispute between the complainant and the bank.